

Viscounts:	13	
Skymasters:	3	
Fokker Friend- ships:	10	
Dakotas:	38	(including 9 freight-r Dakotas).

With the approval of the Central Government, the Corporation have placed an order with M/s. Sud Aviation of France, for 3 Caravelle Jet Aircraft which will become available for route operation from the beginning of January, 1964. When the Caravelles are received, 10 more Dakotas will become surplus to the requirements of the Corporation. With the augmented fleet, the Corporation hope to meet the present traffic demand, especially on the trunk routes.

Control of Rajasthan Desert

*26. **Shri Karni Singhji:** Will the Minister of Food and Agriculture be pleased to state:

(a) the details of the progress made by the Desert Research Scheme and the Scheme for Reclamation and Control of Rajasthan Desert administered by the Central Government in order to prevent spreading of the desert area in that State during 1962-63; and

(b) the names of the particular areas in which work was done?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) A statement is placed on the Table of the Sabha. [Placed in Library, See No. LT-1371/63].

(b) Gadra Road, Bikaner, Jodhpur, Jhunjhunu, Jaisalmer, Beechwal, Pali, Ajmer, Sikar, Nagaur, Churu and Barmer.

Development of Inland Water Transport

*27. { **Shri Warrior:**
Shri Vasudevan Nair:

Will the Minister of Transport and Communications be pleased to state:

(a) the steps taken by Government to develop inland water transport during the Third Plan; and

(b) the amount so far spent by the Centre in this connection?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Schemes estimated to cost Rs. 6.87 crores have been included in this Ministry's Third Plan for the development of Inland Water Transport. Steps are being taken to implement these schemes.

(b) Rs. 7.36 lakhs.

Licensing of Dealers in Khandasari and Gur

*28. { **Shri A. N. Vidyalkar:**
Shri Onkarlal Berwa:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Central Government have advised the State Governments to license wholesale dealers in Gur and Khandasari on the lines followed in respect of sugar;

(b) whether Government have examined the possible repercussions of these steps on the Gur and Khandasari Industry in general; and

(c) the reasons for the rise in the prices of Gur and Khandasari?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). Yes, Sir.

(c) The increase in the consumption of these commodities and the inadequacy of supplies as compared to the demand. This imbalance has in recent months been accentuated by the short-fall in sugar production.